

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2161  
ANSWERED ON:07.12.2011  
PROFESSIONALS JOINING BUREAUCRATS  
Gangaram Shri Awale Jaywant

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether a fairly large number of engineers, doctors and IITians have been joining the IAS/IPS and other Central Services over the years;
- (b) if so, the number of such technically qualified personnel in each service as on January 1, 2011, category-wise during the last three years;
- (c) whether these officers while performing their duties, use their technical knowledge in organising short term courses in some institutions to increase job opportunities and make available personnel on the lines of their professional field and working areas;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government for optimum use of the capability of such officers?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE.(SHRI V. NARAYANASAMY)

(a) & (b) :The details regarding professionals (Engineers including IITians and Doctors) who have joined IAS and IPS during the last three recruitment years are annexed. The data regarding Central Services is not centrally maintained.

(c) to (e) : Members of All India Services (which include IAS and IPS) are borne on cadres. Postings and transfer of the officers fall under the purview of the State Government concerned in the case of Central Services, individual Cadre Controlling Ministries post the officers depending on their experience and nature of the job. Further, while posting the All India Service officers as well as officers of the Central Services under Central Staffing Scheme of the Government of India, their educational qualifications are kept in view vis-À-vis requirements of the post.